

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 222 OF 2014

APPEAL NO. 223 OF 2014

APPEAL NO. 108 OF 2016

APPEAL NO. 213 OF 2016

AND

APPEAL NO. 38 OF 2018

Dated: 26th September, 2018

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S. D. Dubey, Technical Member**

APPEAL NO. 222 OF 2014 & APPEAL NO. 223 OF 2014

In the matter of:

Mula Pravara Electric Co-Operative Society Ltd. Appellant(s)
Versus
Maharashtra Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. Hasan Murtaza

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan
Ms. Stuti Kishan for R-1

Ms. Deepa Chawan
Mr. Kiren Gandhi
Ms. Ramni Taneja for R-2

APPEAL NO. 108 OF 2016

Maharashtra State Electricity Distribution Co. Ltd. Appellant(s)
Versus
Maharashtra Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant(s) : Ms. Deepa Chawan
Mr. Kiren Gandhi
Ms. Ramni Taneja

Counsel for the Respondent(s) : Mr. Hasan Murtaza for R-2
Mr. Harinder Toor

APPEAL NO. 213 OF 2016

In the matter of:

The Mula Pravara Electric Co-operative Society Ltd. Appellant(s)
Versus
Maharashtra Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. Hasan Murtaza

Counsel for the Respondent(s) : Ms. Deepa Chawan
Mr. Kiren Gandhi for R-2

Mr. Harinder Toor
Mr. Soumik Ghosal
Mr. Gaurav Singh for R-3

APPEAL NO. 38 OF 2018

In the matter of:

Maharashtra Veej Grahak Sangatana Appellant(s)
Vs.
Maharashtra Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. Harinder Toor
Mr. Soumik Ghosal
Mr. Gaurav Singh

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan
Mr. Aanchal Arora for R-1

Mr. Kiren Gandhi
Ms. Ramni Taneja for R-2

Mr. Hasan Murtaza for R-3

ORDER

As agreed by learned counsel for the parties, list these matters for hearing on **02.11.2018.**

(S. D. Dubey)
Technical Member

mk/kt

(Justice Manjula Chellur)
Chairperson